

ITEM NO.802

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).191/2022

PINAK PANI MOHANTY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[MR. GAURAV AGRAWAL, SR. ADVOCATE (A.C)]

(IA NO. 174168/2025 IS LISTED UNDER THIS ITEM, IA NO.169410/2025 -  
APPLICATION FOR INTERVENTION/IMPLEADMENT, IA NO.182795/2025 -  
PERMISSION TO FILE APPLICATION FOR DIRECTION, IA NO.183401/2025 -  
EXEMPTION FROM FILING O.T.)

Date : 22-08-2025 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. Kedar Nath Tripathy, AOR

For Respondent(s) :Mr. Sudarshan Lamba, AOR  
Mr. Prasenjeet Mohapatra, AOR  
Mr. Arvind Kumar Sharma, AOR  
Mr. Mukesh Kumar Maroria, AOR  
M/s. K J John And Co, AOR

Mr. Madhav Sinhal, Adv.  
Mr. Shreekant Neelappa Terdal, AOR

Mr. Neeraj Shekhar, AOR (mentioned by)  
Mr. Sanjeev Malhotra, AOR  
Ms. Mrinal Gopal Elker, AOR  
Ms. Samridhi S. Jain, AOR  
Mr. Randhir Kumar Ojha, AOR  
Ms. Alpana Sharma, AOR  
Mr. Ajay Kumar, AOR  
Mr. Varinder Kumar Sharma, AOR  
Mr. Himanshu Munshi, AOR  
Intervenor-in-person, AOR  
Mr. Dhananjay Bhaskar Ray , AOR

UPON being mentioned, the Court made the following  
O R D E R

List this matter along with all the interlocutory applications  
on 26.08.2025.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR